

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE**

**EXECUTION APPLICATION NO.19 OF 2023 (WZ)  
IN  
APPEAL NO.34 OF 2020 (WZ)**

Tanaji Balasaheb Gambhire

.... Applicant

Versus

Chief Secretary,

Govt. of Maharashtra & Ors..

.... Respondents

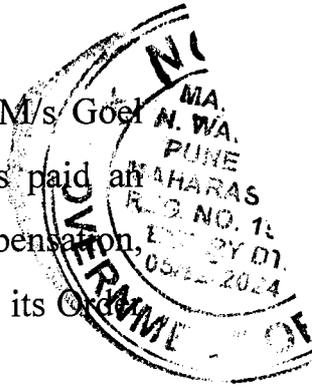


**AFFIDAVIT ON BEHALF OF MAHARASHTRA  
POLLUTION CONTROL BOARD i.e. RESPONDENT NO. 6.**

I, Nitin Shinde, aged about 58 years, occupation – Service, the Sub-Regional Officer of the Maharashtra Pollution Control Board at Pune-I having office at 2<sup>nd</sup> Floor, Jog Centre, Wakdewadi, Pune – 411 003, do hereby state on solemn affirmation as under :-

- (1) I say and submit that present Execution Application has been filed for seeking execution of the Order dated 04/05/2022 passed by this Hon'ble NGT in Appeal No.34/2020.
- (2) I say and submit that in the said Execution Application bearing No.19/2023, the Hon'ble NGT vide order dated 05/01/2024 directed the Respondent Board to file the reply affidavit.

(3) I say and submit that the Respondent No.10-PP M/s Goel Ganga India Pvt Ltd. Ganga Altus, Kharadi, has paid an amount of Rs.15 crores towards Environment Compensation, which was taken on record by the Hon'ble NGT in its Order dated 22/09/2023.



(4) I say and submit that as decided by the Joint Committee, the Respondent-Board vide e-mails dated 29/12/2023 and 02/01/2024 requested to the IIT, Powai, Bombay to prepare Action Plan for restoration of environment. Accordingly the IIT Bombay vide letter dated 03/01/2024 given confirmation for preparation of Restoration Plan. A copy of the IIT Letter dated 03/01/2024 is attached as an Annexure-I.

Solemnly affirmed on this 26 FEB day of February, 2024 at Pune.

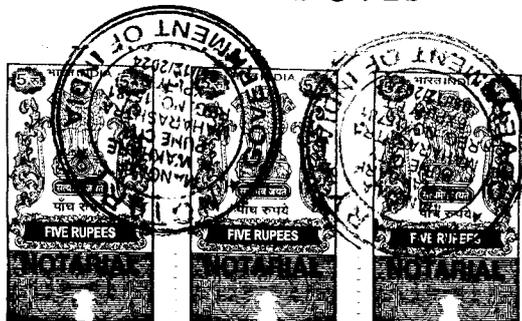
I know the affiant

For and on behalf of Maharashtra Pollution Control Board i.e. Respondent Nos. 6.

ADVOCATE

*Nitin Shinde*  
26/02/24  
(Nitin Shinde)  
Sub-Regional Officer,  
MPCB Pune -I

**BEFORE ME**  
*Mangala N. Wakhare*  
MANGALA N. WAKHARE  
ADVOCATE & NOTARY  
GOVERNMENT INDIA  
26 FEB 2024



भारतीय प्रौद्योगिकी संस्थान मुंबई  
पवई, मुंबई-४०० ०७६, भारत  
**Indian Institute of Technology Bombay**  
Powai, Mumbai-400 076, India

दूरभाष/Phone : (+91-22) 2572 2545  
फैक्स/Fax : (+91-22) 2572 3480  
वेबसाईट/Website : www.iitb.ac.in

**Dr Anil K. Dikshit**

*Professor & In-charge*

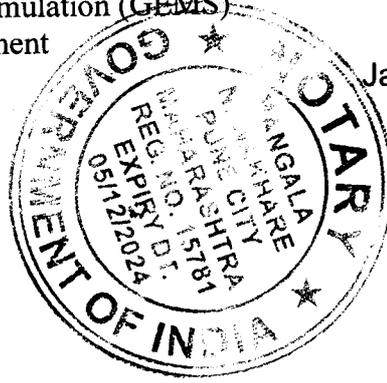
Environmental Infrastructure & Clean Teach (EICT) Laboratory &  
GIS Laboratory for Environmental Management & Simulation (GEMS)  
Environmental Science & Engineering (ESE) Department

Phone: + 91-22 -2576-7862

Email: dikshit@iitb.ac.in

January 03, 2024

To,  
Dr. Avinash Dhakne, I.A.S  
Member Secretary,  
Maharashtra Pollution Control Board,  
Kalptaru Point, 2<sup>nd</sup> – 4<sup>th</sup> Floor  
Sion (East), Mumbai- 400922, Maharashtra



**Sub:** *Letter of association for Preparation of Action Plan for Restoration of Environment for Goel Ganga India Private Limited projects at Kharadi and Bibvewadi*

**Ref:** RO Pune mail vides dated 29<sup>th</sup> December 2023 and 2<sup>nd</sup> January 2024

**Dear Shri Dhakne,**

We have received mail from Regional Officer Pune regarding preparation of Action Plan for Restoration of Environment, it is for the Goel Ganga India Private Limited Project at Kharadi and Goel Ganga India Private Limited Project at Bibvewadi, Pune. We will submit our proposal by this week and start the work once work order will be issued.

We here by confirm our association for preparing the restoration plan for the Goel Ganga India Private Limited Project at Kharadi and Goel Ganga India Private Limited Project at Bibvewadi, Pune.

Thanking you

Yours sincerely

*A. K. Dikshit*

**A. K. Dikshit**  
Professor  
Environmental Science and Engineering  
Indian Institute of Technology, Bombay  
Powai, Mumbai-400076